

| <i>Name of the state</i> | <i>1988-89</i> | <i>1989-90</i> | <i>1990-91</i> |
|--------------------------|--|--|----------------------------------|
| | (ii) New Bharat Jagriti Kendra, Vill. Behra (Bihar). | (ii) Rural Entitlement & Legal Support Centre Patna. | (ii) Kanooni Salah Kendra, Patna |
| | (iii) Kanooni Salah Kendra, Patna. | (iii) Kanooni Salah Kendra, Patna. | (iii) Satya Path, Distt. Gaya. |

(b) Social Action Groups normally organise Legal Aid Programmes in their District or State. The field of operation of the Social Action Groups is determined by their respective constitution

(c) No, Sir.

(d) In view of reply to part (c), the question does not arise.

[English]

Repayment of ARDRS Loans

1750. SHRI SHANKERSINH VAGHELA: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have received any proposal for extension of the period for repayment of loans granted under Agricultural and Rural Debt Relief Scheme, 1990 to State Governments;

(b) if so, the details in this regard, State-wise; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR

SINGH): (a) to (c). Under the Agricultural and Rural Debt Relief (ARDR) Scheme, 1990 formulated by the Government of India for providing debt relief to the farmers, rural artisans and weavers, the State Governments were extended loans by the Reserve Bank of India (RBI) through the National Bank for Agriculture and Rural Development (NABARD) at a concessional rate of interest of 10% per annum repayable in three equal annual instalments by March and 1991, 1992 and 1993 to meet 50% share of the amounts written off by Cooperatives. These loans were not given by Government. Requests were received from some of the State Governments, seeking extension of the period of repayment of the loans beyond the stipulated period of three years. The proposals were, however, not agreed to by RBI as the terms of loans were already concessional.

Share Capital of RRBs

1751. SHRI YAIMA SINGH YUMNAM: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have increased the amount of share capital to be contributed to the Regional Rural Banks;

(b) if so, whether the said capital has